

1	2	3
10.	Jharkhand	5,30,047
11.	Karnataka	1,34,438
12.	Kerala	3,11,124
13.	Ladakh	50
14.	Lakshadweep	456
15.	Madhya Pradesh	7,53,581
16.	Maharashtra	1,82,990
17.	Manipur	12,338
18.	Meghalaya	4,266
19.	Nagaland	11,750
20.	Puducherry	1,694
21.	Punjab	5,15,642
22.	Rajasthan	13,08,130
23.	Sikkim	33,015
24.	Tamil Nadu	72,145
25.	Telangana	37,050
26.	Tripura	34,247
27.	Uttar Pradesh	32,49,638
28.	West Bengal	13,84,693
TOTAL		1,06,40,612

\* As per the data received from the States/UTs till date.

#### **Return of migrant labourers**

1227. SHRI DEREK O' BRIEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has conducted any survey to ascertain the number of migrant labourers who have lost their job due to the lockdown imposed by the pandemic and the details thereof;

(b) the relief measures provided to migrant labourers who have lost their jobs due to the COVID-19 induced lockdown and the details thereof; and

(c) whether the migrant labourers who had travelled back to their home town are finding it difficult to return to their employment inter-State and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) In order to mitigate the financial crisis of the migrant workers and protect them against the economic disruptions due to the outbreak of Covid-19 pandemic and Country-wide lockdown the Central Government has taken numerous measures are given in Statement.

*Statement*

1. Immediately after the Lockdown, directions were sent from Ministry of Labour & Employment to all the State Governments/UTs instructing them to provide financial assistance to construction workers from Building and Other Construction Workers Cess Fund. It is estimated that the highest proportion of migrant workers are construction workers. Till date about 2 crore migrant workers have been provided ₹ 5000 crores directly in their bank accounts from Building and Other Construction Workers' Cess Fund being maintained by various States.
2. In order to resolve the grievances of migrant workers during lockdown, Ministry set up 20 control rooms all over the country. During Lockdown, more than 15000 complaints of the workers were resolved through these control rooms and due to the intervention of Ministry more than two lakh workers were paid their due wages amounting to about ₹ 295 crores.
3. After the Lockdown, Pradhan Mantri Garib Kalyan Yojna with a financial package of ₹ 1.7 lakh crore was launched to help poor, needy and unorganized sector workers of the country. Under this Package, 80.00crore people have been provided 5 Kg. wheat/Rice and 1 Kg. pulses. Free of cost food grains will now be provided upto, November, 2020 to all the beneficiaries. Aim of the Government is to ensure that no one is without food during this pandemic and challenging time.
4. Per day wages under MGNAREGA have been enhanced from ₹ 182 to 202.
5. PM SVANidhi Scheme to facilitate collateral free working capital loan upto ₹ 10,000/-of one-year tenure, to approximately, 50 lakh street vendors, to resume their business.

6. In order to facilitate employment of migrant workers who have gone back to their home state, Pradhan Mantri Garib Kalyan Rojgar Abhiyan has been initiated in 116 districts in Mission Mode. Under this campaign, rural infrastructure would be built with involvement of these migrant workers and about ₹ 50,000/- crores would be spent for this purpose.
7. Twenty lakh crore financial package under "Aatm Nirbhar Bharat" has been launched specifically to create employment opportunities, for migrant workers, workers of unorganized sector, strengthening of MSME Sector and promoting rural economy. It includes plethora of initiatives for all these sectors
8. In order to provide minimum financial Assistance to the workers through their EPF Account, Ministry of Labour & Employment under Pradhan Mantri Garib Kalyan Yojna has permitted all the EPF members to withdraw 75% of their total provident fund deposited in their EPF account. Till date, about ₹39,000/-crore have been withdrawn by the member of EPFO.
9. Labour & Employment Ministry has taken the decision to extend the scheme of Atal Beemit Kalyan Yojna for another one year i.e. from 1st July, 2020 to 30th June, 2021. It has also been decided to enhance the rate of unemployment relief under the scheme to 50% of wages from earlier rate of 25% along with relaxation of eligibility conditions for insured workers who have lost their employment due to COVID-19 pandemic and related lockdown.

#### **Survey on unemployment rate**

1228. SHRI P. WILSON: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has conducted any survey on the increasing of unemployment rate across the country including Tamil Nadu due to this COVID-19;
- (b) if so, the details thereof;
- (c) whether Government has taken /to take any steps to minimize the unemployment rate and increase the avenues for more employment; and
- (d) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Annual Periodic Labour Force